

(6)

27/10/98

D. B. not formed today.

Be listed before P. B. on.....

6/4/99

Dy. Reg.

G.A.T. Jaipur

6-4-98

None present for the parties

May be listed for hearing

on 9-7-99.

Cupace
(Gopal Singh)
Adm. Member

C.K. Krishna
(GOPAL KRISHNA)
Vice Chairman (J)

9.7.99 None present for the applicant.

Mr. Aggar Kham Brief holder of Mr. M. Rafiq
counsel for the respondent.

May be listed for hearing on 26.11.99.

Ch
(N.P. Nawani)
M(A)

C.K. Krishna
(Gopal Krishna)
V.C.

26.11.99

None present for the applicant.

Mr. M. Rafiq - Counsel for the respondent.

On the perusal of the ordersheets it appears that none was present on behalf of the applicant on 5.2.98, 6.4.99 and 9.7.99 when the case was listed for hearing. It appears that the applicant has lost his interest in this matter. We therefore dismiss this O.A. in default for nonprosecution.

Ch
(N.P. Nawani)
M(A)

S.K. Aggarwal
(S.K. Aggarwal)
M(J).

copy sent to
288 locant
file 4927
dated 10/12/99

copy
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M. Rafiq